THE MINISTER OF COMMUNICAisIttONS (SHRI C. M. STEPHEN): (a) Yes; Sir,

(b) and (c) The new quarters are jiroposed to be constructed on the land | forming part of the compound of the existing quarters in the occupation oi Itie P&T Department since 1955-56. The land, however, originally belonged to the residency complex and is shown HI the occupation of the Central Gfov, •rnment in the land records prepared hiring the period 1950—34.

The local municipality needs a pos-'session certificate in favour of the P&T Bepartment before approving the proposed construction. The matter has Meen taken up with the appropriate authorities in this regard and is being ursued expeditiously.

U.G.Cs policy in giving; grants'to the 'Univendties

•256. SHRI K. C. SEBASTIAN: Will the Minister of EDUCATION be .^leased to state:

- (a) whether it is a fact that the jnew policy adopted by the University Grants Commission of giving grants to universities and colleges has threated hurdles in the promotion of ligher education in the country;
- (b) whether it is a fact that many projects started with the University •rants Commission grants are now paralysed due to paucity of funds: and
- (c) whether the Kerala University kave made any representation to the Central Government in this regard?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND); '.' te) No, Sir. The Commission has not adopted any new policy for payment of grants for implementing gchemes already approved.

- (b) While grants are being paid lor approved projects under implementation, the Commission has, due to constraints of resources, advised Universities and Colleges to defer for the present approved construction programmes, which have not actually been started. The Colleges have also been advised to defer placing fresh orders for purchase of books and equipment against sanctions conveyed.
 - (c) No, sir.

Fixation of Minimum Pay tot Postal Employees

- *257. SHRI SURENDRA MOHAN: WiU the Minister of COMMUNICATIONS be pleased to state:
- (a) what is the minimum pay per month fixed for the lowest category of the post office employees;
- (b) whether any stamp vendors have been employed by Government at the sub-post offices of Taran-Taraa, Amritsar, Patti and if so, what is the number of such employees;
- (c) what are the daily duty hours of each of them, (i) the monthly pay; and (i) other service conditions; and
- (d) whether they are eligible to the facilities which other postal employees enjoy; if not, what are the reasons therefor?

THE MINISTER 'OF COMMUNICATIONS (SHRI C. M. STEPHEN): (a) The minimum pay per month of a regular departmental post office employee in the lowest category *i.e.* grouj 'D' is Rs. 1961 - p.m. Inclusive of Dear-ness Allowance, it is *Ss.* 340.80 p.m.

In respect the lowest category *oi* Extra Departmental employees for s work load of two hours per day, the minimum remuneration is Rs. 105/-p.m.

(b) to (d) Information is being col' locted.